

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Yes, Sir. A legislative proposal, namely, the Foreign Educational Institutions (Regulation for Entry and Operations) Bill, 2010 has been introduced in Lok Sabha on 3.5.2010. The Bill seeks to put in place a mechanism to regulate the entry and operations of Foreign Educational Institutions (FEIs), while preventing the entry of FEIs of dubious quality. The FEIs, once they are notified as Foreign Educational Providers (FEPs) under the proposed legislation, can set up campuses in India.

(c) and (d) The University Grants Commission (UGC) has powers under the UGC Act, 1956 to coordinate and determine standards of university education in the country. Any institution issuing degrees in India has to abide by regulations issued by UGC.

(e) No such Common Entrance Test is prescribed by Central Government. Only such degrees as are notified by UGC under Section 22 of UGC Act are recognised.

Proposal for five day week in Kendriya Vidyalayas

2247. SHRI K.N. BALAGOPAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposal has come before Government to make five day week for Kendriya Vidyalayas; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) The matter of introduction of five day week in Kendriya Vidyalayas was taken up in the Academic Advisory Committee of Kendriya Vidyalaya Sangathan on 19.05.2011. The proposal was not approved. No such proposal has come before the Government.

Establishment of new schools in Andhra Pradesh

2248. SHRI DEVENDER GOUD T.: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of funds sanctioned for establishment of new schools under Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Model School Scheme and Eklavya Model Residential Schools Scheme in the last three years in the country, year-wise, with a particular reference to Andhra Pradesh;

(b) the manner in which the Ministry is coordinating with the Ministry of Tribal Affairs with regard to setting up of Eklavya Model Residential Schools in Andhra Pradesh; and

(c) the plans of the Ministry with regard to (a) above in Andhra Pradesh during 2012-13?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Rashtriya Madhyamik Shiksha Abhiyan (RMSA) provides financial assistance for establishment of new Government secondary schools (Classes IX-X) and strengthening of existing government secondary schools. Funds released under RMSA, Model School and Eklavya Model Residential Schools during the last three years to the States/UTs with particular reference to Andhra Pradesh are as under:—

(Rs. in crore)

Year	Fund released to States/UTs			Fund released to Andhra Pradesh		
	RMSA	Model School	Eklavya Model Residential Schools	RMSA	Model School	Eklavya Model Residential Schools
2009-10	547.83	251.71	-	15.05	-	-
2010-11	1480.10	480.12	137.34	311.57	-	12.00
2011-12	2495.90	1088.39	140.97	328.32	412.09	12.00

(b) and (c) At present, Schools supported under RMSA and Model Schools Schemes do not have provision for residential facilities and are meant for children of all groups. The Ministry of Tribal Affairs administers a special area programme viz. Grant Under Article 275 (1) of the Constitution of India. Under this programme, grant is released to 26 States including Andhra Pradesh, having ST population for raising the level of Administration in Scheduled Areas and for the welfare of Scheduled Tribes. A part of grant *inter-alia* is used for setting up Eklavya Model Residential Schools in States.

In 2012-13 under RMSA, funds are being provided for setting up of new secondary schools including Andhra Pradesh. Till date, 9636 new secondary schools have been approved. Under Model School scheme, release of funds to the State Governments including Andhra Pradesh for sanctioning new Model Schools is subject to receipt of viable proposals from the concerned States.

British visa conditions for aspiring Indian students

2249. SHRI D. RAJA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government of United Kingdom has started imposing tough visa conditions on the Indian students recently restricting Indian students aspiring to take education there;

(b) if so, the details thereof;